

**PRESS RELEASE**



**RESERVE BANK OF INDIA**

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**Re.1, Rs.2 and Rs.5 notes – Not being withdrawn from circulation:  
Clarifies RBI**

The Reserve Bank has received reports that doubts are being raised among members of public regarding the validity/acceptability of Re.1, Rs.2 and Rs.5 notes. The Bank wishes to clarify that although the printing of Re.1, Rs.2 and Rs.5 notes has been discontinued, the notes of these denominations issued earlier will continue to be legal tender. These notes are not being withdrawn from circulation. All concerned may, therefore, continue to accept and use Re.1, Rs.2 and Rs.5 notes in settlement of transactions as in the past

**Ajit Prasad**  
Manager

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